
G. Srinivasan And Ors Vs Union Of India And Ors

Writ Petition No. 33725 Of 2019, Writ Misc Petition No. 34198 Of 2019

Court: Madras High Court

Date of Decision: Dec. 1, 2020

Acts Referred:

Income Tax Act, 1961 " Section 10, 10(10), 10(10)(ii), 10(10)(iii)#Payment Of Gratuity Act, 1972 " Section 4(2), 4(3)#Constitution Of India, 1950 " Article 14

Hon'ble Judges: A.P. Sahi, CJ; Senthilkumar Ramamoorthy, J

Bench: Division Bench

Advocate: G. Srinivasan, Venkataswamy Babu, Hema Muralikrishnan

Final Decision: Dismissed

Judgement